

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.403**  
CA-251/2021 CA-544/2021  
In  
92/241/242/ND/2021

**IN THE MATTER OF:**

M/s. The Hamlin Trust & Ors.

**Vs.**

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.... APPLICANT/PETITIONER

....RESPONDENT

**SECTION**

U/s 241-242

**Order delivered on 17.08.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. P Nagesh, Sr. Advocate along with Mr. Manoj K Singh  
Advocate, Mr. Vijay K Singh, Ms. Daizy Chawla for Respondent  
No. 2-4

**ORDER**

List the matter on **02.09.2022** at 3:30 P.M.

-sd-

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (TECHNICAL)**

-sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**